

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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**Subject: Instructions regarding management of Museums and AIR Cafe cum e-Library.**

## ORDER

No: 591/RG/98

Dated: 21-5-2022

Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as the Judge incharge of the two Museums of the High Court and the AIR Cafe cum e-Library for the purpose of supervision and management of these Institutions, as shown against each:

S. No.	Name of the Hon'ble Judge	Name of the Institution
1.	Hon'ble Mrs. Justice Sindhu Sharma	Museum- Jammu Wing
2.	Hon'ble Mr. Justice Rajnesh Oswal	AIR Cafe cum e-Library- at Jammu
3.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	Museum- Srinagar Wing

**By Order.**

*JS 21-5-622*  
**(Sanjeev Gupta)**  
**Registrar General**

No: 15823-45/RG/98

Dated: 21-5-2022

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh,
4. Director, J&K Judicial Academy
5. Registrar Inspection, High Court of J&K and Ladakh,  
..... for information.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,  
..... for information and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh, with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and necessary action.

*JS 21-5-622*  
**Registrar General**